IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD M. C.P.NO. 22/95 in O.A.1386/93. Date of Order: 7-9-95. Between: T.Mankaiah. Applicant. and 1. G.C. Sandle, Divisional Railway Manager, Broad Guage S.C.Rly, Secunderabad. K. Thyagarajan, Senior Divisional Personal Officer, Broad Guage, S.C.Rly, Secunderabad. 3. V.S.R.Sarma, Locoforeman, \$.C.Rly. Khajipet, Warangal Dist. Respondents. For the Applicant: Mr. J. Venugopala Rao, Advocate. For the Respondents: Mr. D.Gopal Rao, SC for Rlys. CORAM: THE HON'BLE MR. JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN THE HON'ELE MR.A.B.GORTHI : MEMBER(ADMN) The Tribunal made the following Order:-No one is present for the applicant. This CP was filed on 21-4-1995 with the allegation that the order in 0.A.1386/93 was not complied with. But it was represented for the Respondents that the said order was complied with even on 11-4-95 and necessary payment was made on 1-5-1995 and the pension was also revised and the copy of the same might

not have been received by the applicant by the date the CP was filed. List it for dismissal on 14-9-95.

> 71995 Deputy Registrar(J)CC

- 1. Shei G.C. Sandle, Divisional Railway Manager, Broad Guage S.C.Rly, Secunderabad.
- 2. Sri K. Thyagarajan, Sr. Divisional Personal Officer, Broad Guage, S.C.Rly, Secunderabad.
- 3. Sri V.S.R.Sarma, Locoforeman, S.C.Rly, Khajipet, Warangal Dist.
- 4. One copy to Mr. J. Venugopal Rao, Advocate, Flat No. 4 & 5 Triveni Apartments, 8-3-969/1, Hyderabad.
- 5. One copy to Mr.D.Gopal Rao, SC for Rlys, CAT.Hyd.
- 6. One spare copy.

pvm